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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/2016
NAME OF THE PETITIONER(S) : Mr. S. Suresh
NAME OF THE RESPONDENT(S) : M/s Avon Institute of Modern Sciences Pvt. Ltd. &
another
UNDER SECTION : 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P.M. VATSALA FOR A.K. MYLSAMY & ASSOCIATES	COUNSEL FOR RESPONDENTS	P.M. Vatsala
2	P. NEETHI KUMAR FOR M/s. WARREN & SAIRAMS	Counsel for Petitioner.	P. Neethi Kumar

ORDER

Shri P Neethi Kumar, counsel for petitioner present. Shri P M Vatsala, counsel for respondents present. Counsel for petitioner sought further time for submitting arguments. Time extended as a last chance. Put up on **24.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)